

(a) the reasons for pendency of the proposal for establishing a Central University in Darjeeling;

(b) the problems in establishing Central University in Darjeeling; and

(c) by when this university is likely to be established?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (c) As approved by National Development Council, during the Xlth Five Year Plan period 2007-12, the Central Government has established, through Central University Act 2009, 16 new Central Universities in all such states (except Goa) as do not have a Central University. Since in West Bengal there is already a Central University, namely, Visva-Bharati at Santi-Niketan, it has not been possible, at this stage, to accede to the request for establishment of a Central University in Darjeeling.

Admission of students in IITs

1423. MS. SUSHILA TIRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of students have lost their admission to IITs a day before they were to deposit their fees;

(b) if so, the reasons therefor; and

(c) the steps being taken to safeguard the future of these students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Some candidates who did not qualify in the Architecture/Design aptitude test were inadvertently allotted B.Arch and B.Des courses in the Joint Entrance Examination (IIT-JEE) 2010. Most of the affected candidates have been allotted seats based on their original choice sheet and seat availability.

Proposal to amend RTE Act

1424. MS. SUSHILA TIRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is a proposal to amend the Right to Education Act;